

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3693
ANSWERED ON:16.12.2011
FOREIGN INVESTMENT IN POWER
Bhagora Shri Tarachand

Will the Minister of POWER be pleased to state:

- (a) whether a United States based electricity producer has decided to wind up its operations, while retaining a stake it owns in Orissa Power Generation Corporation (OPGC);
- (b) if so, whether the said concern has decided to not pursue any new projects except remaining in OPGC and exit from everything else;
- (c) if so, the details thereof;
- (d) whether Indian power sector will need an additional 400 billion dollars investment in the 12th Plan; and
- (e) if so, the steps taken by the Government to meet the requirement of funds for the power sector?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a): Government of India has no information in this regard.
- (b) & (c): Do not arise in view of reply at (a) above.
- (d) & (e): Planning Commission has constituted a Working Group on power for formulation of 12th Plan including fund requirement along with steps proposed to be taken by Government to meet the fund requirement in power sector.